

# LOK SABHA

## BULLETIN-PART II (General Information relating to Parliamentary and other matters)

Nos. 8066-8093] [Tuesday, February 6, 2024/ Magha 17, 1945 (Saka)

No. 8066

Parliamentary Notice Office

### Distribution of Group Photograph of Members of Lok Sabha

Members are informed that copies of Group Photograph of Members of 17<sup>th</sup> Lok Sabha which was taken on 19<sup>th</sup> September, 2023 are available at Publications Counter.

Members may obtain/collect a copy of rolled form of 15"x40" size either in Hindi or English version from the Publications Counter, G-2, Ground Floor, Parliament House of India (New Building of Parliament) w.e.f Wednesday the 07<sup>th</sup> February, 2024 onwards as per their convenience.

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No. 8067

Members Reference Service (LARRDIS)

### Briefing Session for Members of Parliament

A Briefing Session is being organised for Hon'ble Members of Parliament on 07 February, 2024 in 'Samanvay-01', First Floor, Parliament House (New Building), as per the following schedule:

Date	Time	Subject
07 February, 2024 (Wednesday)	09:30 a.m. to 10:30 a.m.	The Water (Prevention and Control of Pollution) Amendment Bill, 2024

The Briefing Session will also be available on webcast at <https://webcast.gov.in/parliament/>

Hon'ble Members are requested to kindly make it convenient to attend the Briefing Session.

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No. 8068

Privileges & Ethics Branch

### Release of Shri Atul Kumar Singh *alias* Atul Rai

The following communication dated 02 February 2024 from Office of Senior Jail Superintendent, Central Jail, Naini, Prayagraj was received on 05.02.2024:-

"This is to inform that Shri Atul Kumar Singh (*alias*) Atul Rai, Hon'ble Member of Parliament (Lok Sabha) was released from Central Jail, Naini, Prayagraj in compliance with the release order issued by the District Judge of MP/MLA Court, Lucknow from 02.02.2024 till 22.03.2024 on interim parole."

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